

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2017 &  
IA NO. 421 OF 2017**

**Dated : 4<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TEAMEC Chlorates Ltd.**

**.... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Rohit Rao N.  
Ms. Harshita Bhatnagar

Counsel for the Respondent(s)

: Mr. K. V. Mohan  
Mr. K. V. Balakrishnan for R-1  
  
Ms. Purna Singh for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **29-10-2018**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*